

discriminatory attitude towards women cannot be observed. It prevails only among the middle and upper middle classes. The conditions which have been created in the name of divine orders cannot be allowed to continue. But the women themselves have to come forward I mean to say that hitherto all social revolutions have been brought about by the greatment such as Shankracharya, Lord Budha, Lord Mahavira and Gandhiji but now women will have to come forward for bringing social changes. It is my firm belief that the next Shankracharya will not be on the line of 'Aadi Shankracharya' or for that matter Jagatguru Shankracharya about whom a mention was made just now. Rather the next Shankracharya will emerge from our women-folk. She will compose its own scripture and make laws based on modern beliefs. The countrymen will feel a sense of self-respect and a new atmosphere will be created in the country under which no women will be set on fire or thrown out of her home. That are is coming soon and our sisters will move forward.

17.56 hrs.

MOTION RE: CONTEMPT OF THE  
HOUSE BY SOME PERSONS FROM  
THE VISITORS' GALLERY

[English]

MR. SPEAKER: Hon. Member, a the House is aware at about 12.55 hours today, two visitors calling themselves Raj Kumar Vashishth son of Shri Tula Ram Vashishth and Javed Ali Khan son of Shri Njir Ali Khan shout'ed slogans from the Visitor's Gallery. The Director, Security, took them into custody immediately and interrogated them. The visitors have made statements and have expressed regard for their action. They have also begged pardon for the same.

I bring this to the notice of the House for such action as it may deem fit.

THE MINISTER OF STATE IN THE  
MINISTRY OF PARLIAMENTARY AFFAIRS  
AND MINISTER OF STATE IN THE PRIME  
MINISTER'S OFFICE (SHRIMATI SHEILA  
DIKSHIT): I beg to move:

"This House resolves that the persons calling themselves Raj Kumar Vashishth son of Shri Tula Ram Vashishth and Javed Ali Khan son of Shri Nasir Ali Khan, who shouted slogans from the Visitors' Gallery at about 12.55 hours today and whom the Director, Security took into custody immediately, have committed a grave offence and are guilty of the contempt of the House.

This House further resolves that in view of the regret expressed by them, they be let off with a stern warning on the rising of the House today."

MR. SPEAKER: The question is:

"This House resolves that the persons calling themselves Raj Kumar Vashishth son of Shri Tula Ram Vashishth and Javed Ali Khan son of Shri Nasir Ali Khan, who shouted slogans from the Visitors' Gallery at about 12.55 hours today and whom the Director, Security took into custody immediately, have committed a grave offence and are guilty of the contempt of the House.

This House further resolves that in view of the regret expressed by them, they be let off with a stern warning on the rising of the House today."

*The motion was adopted*

MR. SPEAKER: It is only two minutes to six and we have had a very good session of twenty-two working days in all. You have done a lot of business and some very important Bills have been passed. They may be called as very important.